

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-07/99/3120 /A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District & Sessions Judge,
Udalguri.

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Dated Guwahati, the 12 May, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJ(U) 3537 dtd 10.05.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 14.05.2022, after Lok Adalat, till the morning of 18.05.2022**, has been granted. Further, the Addl. Sessions Judge, Udalguri, in his absence, the Civil Judge, Udalguri, in his absence, the Chief Judicial Magistrate, Udalguri and in her absence, the in-charge Chief Judicial Magistrate shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-07/99/3121/A dated , 12-05-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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